

12.19 hrs.

**RE : POLICE FIRING AT AMBARNATH**

**SHRI SAMAR GUHA (Contal) :** I have given you notice under rule 377 to allow me to raise the issue of the brutal and inhuman killing of ten workers in Ambarnath steel factory. . .

**MR. SPEAKER :** About one, it is a State matter.

**SHRI SAMAR GUHA :** So far as law and order is concerned, it is a State subject. Here the whole issue arose out of the dispute on wage. Labour is a concurrent subject. It is astounding that the clerk at his desk was shot dead and six workers were shot dead inside the compound. . .

**MR. SPEAKER :** This is a matter relating to the State. There is no Central rule there.

**SHRI S. M. BANERJEE (Kanpur) :** I will explain how it is a Central matter.

**SHRI DINEN BHATTACHARYYA (Serampore) :** It is a Central matter. It is arising out of an industrial disputes. Labour is a concurrent subject and there the issue is regarding the payment of dues.

**MR. SPEAKER :** It is a law and order matter.

**SHRI DINEN BHATTACHARYYA :** The workers were waiting there for payment. They were not paid and then the Police came and went inside the Department. Four workers were shot dead inside the Department and the Police intentionally went there with the motive to kill the workers.

**MR. SPEAKER :** We will be setting a bad precedent if we discuss these things here.

**SHRI DINEN BHATTACHARYYA :** You kindly tell the Labour Minister or the Home Minister that we are very much concerned about this. This is the mass feeling. Why the Government . . .  
(interruptions)

**MR. SPEAKER :** All of you are speaking together.

**SHRI K. MANOHARAN (Madras North) :** Let us hear Mr. S. M. Banerjee as to how people relate this matter to the Centre.

**SHRI S. M. BANERJEE :** Apparently, it is a State matter law and order matter, I agree. . . (Interruption) Apparently it is a law and order situation. We agree. Ten people have been killed. . . (Interruptions) Payment of Wages Act is a Central Act and these workers have not been paid according to the Payment of Wages Act. They demonstrated and they wanted to carry on an agitation. Meantime, the Labour Inspector came and instead of the Labour Inspector settling the matter, they called the Police and the Police shot dead the workers including the Administrative Officer.

**MR. SPEAKER :** Anyway, I will send it to the Minister for a statement.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, एच० ई० सी० रांची में 100 एम्प्लोयीज को सर्वेड कर दिया गया है। ये चाहेंगे कि मंत्री महोदय इसके बारे में एक स्टेटमेंट दें ताकि हमको मालूम हो सके कि वहाँ इस तरह की गड़बड़ी क्यों हुई।

**MR. SPEAKER :** I have no notice of that. Give notice to me.

**SHRI RAMAVATAR SHASTRI : \***

MR. SPEAKER : You are speaking without my permission. Nothing will go on record.

Paper to be laid

Mr Balgovind Verma

12.21 hrs

#### PAPER LAID ON THE TABLE

COAL MINES (AMENDMENT) REGULATIONS, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : I beg to lay on the Table a copy of the Coal Mines (Amendment) Regulations, 1972 (Hindi and English versions) published in Notification No. G. S R 359 in Gazette of India dated the 25th March, 1972, under sub-section (7) of section 59 of the Mines Act, 1952 [Placed in Library See No LT-1866/72]

12.21½ hrs

#### COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTEENTH AND EIGHTEENTH TO TWENTIETH REPORTS AND MINUTES

SHRIM B RANA (Broach) I beg to present the following Reports and Minutes of the Committee on Public Undertakings :-

- 1 (i) Eighteenth Report on Heavy Engineering Corporation Limited.
- (ii) Minutes of the sittings of the Committee relating to the above Report.

2. (i) Nineteenth Report on Heavy Electricals (India) Limited.

(ii) Minutes of the sittings of the Committee relating to the above Report.

3 (i) Twentieth Report on Shipping Corporation of India Limited;

(ii) Minutes of the sittings of the Committee relating to the above Report

4 Thirteenth Report on action taken by Government on the recommendations contained in their Fourteenth Report (Fourth Lok Sabha) on Heavy Engineering Corporation Limited

12 22 hrs

#### ESTIMATES COMMITTEE

SEVENTEENTH REPORT AND MINUTES

SHRI K. N TIWARY (Bettiah) I beg to present the following Report and Minutes of the Estimates Committee :-

1. Seventeenth Report on the Ministry of Industrial Development-Directorate General of Technical Development.
2. Minutes of the sittings of the Committee relating to the above Report.

#### PUBLIC ACCOUNTS COMMITTEE

THIRTY-NINTH AND FORTY-FOURTH REPORTS

SHRI SEZHIYAN (Kumbakonam) : I beg to present the following Reports of the Public Accounts Committee :-